

# The High Court of Judicature at Patna

## Commercial Appellate Division in the Patna High Court, Patna

Month - August (2022)

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
5	0	0	5

## Commercial Courts of Civil Judges (Senior Division) in Bihar

(Commercial disputes where value of the Suit or Dispute not less than Rs. 3 Lacs and upto Rs. 1 Crore)

Month – August (2022)

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
22	58	0	80

## Commercial Courts of District Judges in Bihar

(Commercial disputes where value of the Suit or Dispute exceeds Rs. 1 Crore)

Month – August (2022)

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
27	6	1	32

## Commercial Appellate Courts (at District Judges level) in Bihar

Month – August (2022)

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
0	0	0	0

**Form 1****List of cases e-filed during the month of August, 2022 in the State of Bihar**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile No.	Advocate E-mail Id	Date of registration	Date of e-filing
1	2	3	4	5	6	7	8	9	10
<b>1</b>	<b>X</b>	<b>X</b>	<b>0</b>	<b>X</b>	<b>X</b>	<b>X</b>	<b>X</b>	<b>x</b>	<b>X</b>

**Form 2****List of cases in which e-payment of Court fees was made during the month of August, 2022 in the State of Bihar**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Date of e-payment of Court fee
1	2	3	4	5	6	7	8
<b>1</b>	<b>x</b>	<b>x</b>	<b>0</b>	<b>x</b>	<b>x</b>	<b>X</b>	<b>X</b>

**Form 3****List of cases in which Electronic Service of Process has taken place during the month of August, 2022 in the State of Bihar**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Date of Electronic Service of Process
1	2	3	4	5	6	7	8
<b>1</b>	<b>x</b>	<b>x</b>	<b>0</b>	<b>x</b>	<b>x</b>	<b>X</b>	<b>X</b>

**Form 4****List of total no. of cases randomly allocated during the month of August, 2022 in the State of Bihar**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	2	3	4	5	6	7
<b>1</b>	<b>X</b>	<b>X</b>	<b>X</b>	<b>0</b>	<b>X</b>	<b>X</b>

**Form 5****List of cases in which Case Management Hearing was held during the month of August, 2022 in the State of Bihar**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Date of case Management Hearing
1	2	3	4	5	6	7	8
<b>1</b>	<b>x</b>	<b>x</b>	<b>0</b>	<b>x</b>	<b>x</b>	<b>x</b>	<b>x</b>

# Form 6

## Contested Commercial Cases disposed of during the month of August, 2022 in the State of Bihar

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Date for Disposal (Contested /Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	X	X	X	X	X	X	X	X	X	X	x	x	x

# Form 7

## Summary of Commercial Cases during the month of August, 2022 in the State of Bihar

<b>Sr. No.</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1st day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed of during the month</b>	<b>Total number of cases pending at the end of the month</b>
<u>1</u>	<u>2</u>	<u>3</u>	<u>4</u>	<u>5</u>	<u>6</u>	<u>7</u>
<b>1</b>	<b>Commercial Court of Civil Judge (Senior Division)</b>	<b>Begusarai</b>	<b>3</b>	<b>58</b>	<b>0</b>	<b>61</b>
		<b>Kaimur at Bhabhua</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>
		<b>Munger</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>
		<b>Patna</b>	<b>6</b>	<b>0</b>	<b>0</b>	<b>6</b>
		<b>Purnea</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>
		<b>Saran (Chapra)</b>	<b>10</b>	<b>0</b>	<b>0</b>	<b>10</b>
<b>2</b>	<b>Commercial Court of District Judge</b>	<b>Bhagalpur</b>	<b>2</b>	<b>0</b>	<b>0</b>	<b>2</b>
		<b>Madhubani</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>
		<b>Muzaffarpur</b>	<b>11</b>	<b>6</b>	<b>0</b>	<b>17</b>
		<b>Patna</b>	<b>11</b>	<b>0</b>	<b>1</b>	<b>10</b>
		<b>Purnea</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>
		<b>Rohtas (Sasaram)</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>
<b>3</b>	<b>District Judge (Appellate Court)</b>	<b>X</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>